

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:3332

ANSWERED ON:10.08.2015

Complaints of Violation in Government Jobs

Dhruvanarayana Shri Rangaswamy;Paraste Shri Dalpat Singh

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Union Government is receiving complaints regarding violation of roster system in appointment of employees in various companies and thereby SC/ST unemployed are not getting suitable jobs;
- (b) if so, the details thereof along with the total number of complaints received during the last one year; and
- (c) if so, the details and the action taken by the Union Government on the complaints and the final outcome thereof?

Answer

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)

(a) to (c): The information is being collected and will be laid on the Table of the House.
